

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 11/(MAH)/2012
CA No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES: Shri. Rajinder K Malhotra
V/s.
M/s. Transauto & Mechaid's Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of
the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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30	Ankit Lohia a/w Vishal Thakur i/b Argus Partners for Resp No. 8 and Resp No. 9		✓ 6/4
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ORDER

C.P. No. 11 to 14/397-398/CLB/MB /2012

At request of the parties, list this matter for final hearing on **24.03.2017**.

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY
MEMBER (TECHNICAL).